## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING) LOK SABHA UNSTARRED QUESTION NO. 86 (TO BE ANSWERED ON 24.02.2016)

## **KENDRIYA BHANDAR**

## 86. SHRI SATISH CHANDRA DUBEY:

Will the PRIME MINISTER be pleased to state :

- (a) whether Kendriya Bhandar is supplying stationery and other general items to the Government departments at most competitive price since 1981 and if so, the details thereof;
- (b) whether Kendriya Bhandar is a Multi-State Cooperative Society functioning under the aegis of the Ministry of Personnel since 1963; and
- (c) if so, the measures taken to strengthen and reform the working of Kendriya Bhandar for the society?

## **ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister Office. (DR. JITENDRA SINGH)

(a) to (c): Central Government in the year 1963 established Central Government Employees Consumer Cooperative Society now known as Kendriya Bhandar. Kendriya Bhandar is now a registered Society under Multi State Cooperative Societies Act, 2002 and functions under the aegis of Department of Personnel and Training.

Department of Personnel & Administrative Reforms on 14.7.1981 made it incumbent on all Central Government Departments, their attached/subordinate offices etc. and other organization financed and/or controlled by Government located at Delhi/New Delhi to make all local purchases of stationery and other items required by them only from the Central Government Employees Consumer Cooperative Society Ltd. (now known as Kendriya Bhandar), New Delhi.

Subsequently, the policy was changed and it was decided on 05.07.2007 inter-alia to give a special dispensation in respect of all Central Government Department, their attached and subordinate offices and other organisations financed and/or controlled by them as under:

- i. To make purchases at their discretion of all items required for office consumption upto Rs.1.00 lakh directly from Kendriya Bhandar without calling for quotations.
- ii. To procure all items of office consumption beyond Rs. 1 lakh to Rs. 25 lakh from Kendriya Bhandar/National Consumer Cooperative Federation (NCCF) by giving purchase preference in case of limited tenders. Other things being equal, purchase preference will be granted to Kendriya Bhandar/NCCF, if prices quoted by the cooperatives are within 10% of the lowest price (L1) and if these cooperatives are willing to match L1 price.

After due consultation with Department of Expenditure the special dispensation for local purchase of stationary and other articles from Kendriya Bhandar, NCCF and other Multi-State Cooperative Societies having majority share holding by the Government was not extended beyond 31.3.2015 as it was not found to be cost effective.

It has been ascertained from Kendriya Bhandar that several steps have been taken to streamline its business processes viz purchasing, supply and distribution, computerization, renovation, adding of new items etc. to improve its functioning efficiency with the aim of providing better services to its customers.

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